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from the organisers of the Seminar. A₃ such the Government have no authentic information regarding the statement attributed to the Regional Director of W.H.O. in India. However, Press Reports have appeared stating that Dr. B. B. Gatonde of W.H.O. had said that 30,000 formu. lationg in India have not been evaluated for their safety.

(b) Under the Drugs and Cosmetics Act control over the manufacture and sale of drugs is exercised by the State Drug Control Authorities. The State Drug Controllers are the licens ing Authority for manufacture of drugs and manufacturing licenses for manufacture of d^rug formulations are issued by them. State Drug Control issuing manufacturing lers while licences for formulations are requir ed to screen drug formulations parti cularly combinations to ensure that that they contain, the constituents ingredients lhers(peutic/prophylar tic quantities, are safe for use and contain such ingredients and in such quantities for which there is thera peutic justification. The State Drug Controllers licence drug formu lations in the context of information available regarding the toxicity of these drugs or their incompatability, it would therefore not be correct to say that drug formulations have not been evaluated for safety from the health point of view. It is possible that after drug formulations have been licenced for manufacture and have been marketed for many years, re ports may come to notice regarding the toxicity of some of the drugs or their incompatability. Medical opi nion regarding the use of these drugs may also change over a period of time. Thus while in the past me dical opinion wa.s not against the marketing of drug combinations, dur ing recent years medical opinion has now veered towards the prescribing of drug_s a_s single ingredient prepa rations. Drug regulatory agencies have consequently begun re-evaluat ing drug combinations marketed from the angle of safety and efficacy in light of current knowledge.

राष्ट्रीय छात्रवत्ति योजना के अन्तर्गत छात्रवत्तियां प्रदान करना

1329. श्री जगदीश प्रसाद माथर: श्री ग्रिश्वनी कुमार: श्री लाखन सिंह:

क्या शिक्षा मंत्री यह बताने की क्या करेंगे कि :

- (क) राष्ट्रीय छ। वदत्ति योजना, जिसे सरकार ने निर्धन तथा मेबावी छात्रों वे सहायतार्थं 1956 में संस्वी त किया था, के ग्रन्तर्गत विभिन्न विषयों में छाद्रों को कितनी छ। सर्वत्तियां वो जा रही
- (ख) क्या सरकार बढ़ते हुए मुल्यों के कारण छ।त-वृत्ति की राणि बढाने का विचार कर रही है; श्रीर
- (ग) इसी प्रकार क्या सरकार पात छात्रों के ग्रामिभावकों की ग्राधिकतम श्राय सीमा भी बढ़ाने पर विचार कर रही है ?

रेल, शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उपमंत्री (থা मिल्लकार्जन) (क) राष्ट्रीय छात ब्सि वे अन्तर्गत जो 1961-62 में शरू की गई थी, वर्ष 1981-82 के दौरान 24000 छात्रवत्तियां प्रदान को गयीं।

- (ভা) 1-7-1981 से छातवृत्ति की दरें पहले ही बढ़ा दी गई हैं।
 - (ग) मामला विचाराधीन है।